HIGH COURT OF MANIPUR AT IMPHAL

<u>NOTIFICATION</u>

Imphal, the 25th January, 2024

: It is informed to all learned members of the No. HCM/1/96-BENCH/ Bar and litigants that in view of non-availability of Hon'ble The Chief Justice to hold court sitting on 29.01.2024 (forenoon) as His Lordship is attending the Diamond Jubilee event at the Supreme Court of India on 28.01.2024, it is notified as under:

- Regular Division Bench of Hon'ble The Chief Justice and Hon'ble Mrs. i) Justice Golmei Gaiphulshillu Kabui will sit at 02.15 pm of 29.01.2024; and
- Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui will take up single bench ii) matters on 29.01.2024 from 10.30 am onwards, and will resume after rising of regular Division Bench, if single bench matters are not exhausted before sitting of regular Division Bench.

By Order etc.

Sd/-

(OJESH MUTUM) REGISTRAR (JUDL) HIGH COURT OF MANIPUR

Imphal, the 25th January, 2024 Endt. No. HCM/1/96-BENCH/ 26 90-2707 Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.

2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.

The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur. The P.S to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.

The Advocate General, Government of Manipur.

- 6. The Registrar General, High Court of Manipur.
- 7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.

8. The Government Advocates, Government of Manipur.

- The Deputy Solicitor General of India, High Court of Manipur.
- 10. The President, High Court Bar Association, Manipur.

11. The President, AMBA, Manipur.

- 12. All the Joint Registrars, High Court of Manipur.
- 13. All the Deputy Registrars, Language Officer, High Court of Manipur.
- 14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.

15. The System Analysts, High Court of Manipur.

- He is requested to upload the same on official website.
- 16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.

17. All the Court Masters, High Court of Manipur.

18. The Concerned/Guard File.

REGISTRAR (JUDL.) HIGH COURT OF MANIPUR